

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1248
ANSWERED ON:10.12.2003
CBI RAID
SUKENDER REDDY GUTHA

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the CBI made surprise raid at any Indian Institute of Technology;
- (b) if so, the details thereof;
- (c) whether any enquiry has been ordered into it;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against those found guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Vallabhbai Kathiria)

(a) to (d): A group of officers of the CBI conducted a surprise inspection of the books of accounts of IIT, Guwahati on 09.09.2003. The following are the findings of the team:-

1. Daily print-out and signing of print-outs of cash books by the DDO(Registrar) has not been done since 2001-2002.
2. An excess of Rs. 347.00 was found to be with the cashier at the time of the inspection.
3. There were pending TA advances against two senior Professors who had superannuated (RS. 5,80,000.00 and Rs. 2,77,565.00). In spite of this, both of them were allowed to retire.

The matter was looked into by IIT Guwahati and the following actions were initiated as a result of the findings of CBI: -

1. Since the system is computerized it was not felt necessary to take a daily print-out of the cash book. However, it has since been done.
2. No action was required.
3. In both the cases outstanding advances of Rs. 5,80,000/- and RS. 2,77,565/- were shown against the former director and a Professor of the institute respectively. In both the cases outstanding advances were not adjusted against the adjustment bills. The adjustment process has since been completed and there are no dues outstanding.

(e): No action was taken against any official as none was deemed necessary. The Accounts Section has been asked to improve its efficiency. This is likely to get boosted up with the deployment of more manpower for the Account Section.